

HIGH COURT OF SIKKIM GANGTOK

No. 614./Confdl/HCS

Dated: 21/12/2022

OFFICE ORDER

The Hon'ble High Court has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service.

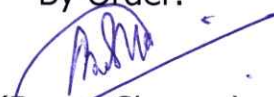
Sl.No.	Name of the Judicial Officer and present posting	Transferred as;
1.	Mrs. K.C. Barphungpa, Principal District & Sessions Judge at Gangtok with additional charge of the Court of District and Sessions Judge, Pakyong.	District & Sessions Judge, Gyalshing with additional charge of Court of District & Sessions Judge, Soreng and Fast Track Court at Gyalshing.
2.	Mr. Prajwal Khatiwada, Registrar (Judicial Service)-cum-OSD to Hon'ble the Chief Justice, High Court of Sikkim.	Registrar General, High Court of Sikkim.
3.	Mr. Karma Wangchuk Bhutia, Registrar General, High Court of Sikkim.	Principal District & Sessions Judge at Gangtok with additional charge of the Court of District and Sessions Judge, Pakyong and Officer on Special Duty (OSD) to Hon'ble the Chief Justice.
4.	Mr. Jagat Bahadur Rai, District & Sessions (Spl. Div.-I) at Gangtok, with additional charge of Family Court at Gangtok.	Registrar, High Court of Sikkim.
5.	Ms. Jyoti Kharka, Registrar, High Court of Sikkim.	District & Sessions Judge (Spl. Div.-I) at Gangtok, with additional charge of Family Court at Gangtok.

6.	Mr. Sonam Palden Bhutia, District & Sessions Judge at Gyalshing, with additional charge of Court of District & Sessions Judge, Soreng and Fast Track Court at Gyalshing.	Registrar (Judicial Service), High Court of Sikkim.
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The transfers & posting shall be effective on or from **Wednesday, 1st February, 2023** and the concerned Officers shall join their new place of posting accordingly.

They shall pronounce judgments/ pass orders in all matters in which final arguments have been heard by them before joining the new place of posting.

By Order.


(Benoy Sharma)

**CENTRAL PROJECT CO-ORDINATOR
HIGH COURT OF SIKKIM**

Memo No.V(58)Confdl/HCS/ 9625-669

Dated: 21/12/2022

Copy to:

1. Mrs. K.C. Barphungpa, Principal District & Sessions Judge at Gangtok, District and Sessions Judge, Pakyong (In-charge).
2. Mr. N.G. Sherpa, Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
3. Mr. Prajwal Khatiwada, Registrar (Judicial Service)-cum-OSD to Hon'ble the Chief Justice, High Court of Sikkim
4. Mr. Karma Wangchuk Bhutia, Registrar General, High Court of Sikkim, Gangtok.
5. Mr. Jagat Bahadur Rai, District & Sessions Judge (Special Division-I) at Gangtok.
6. Ms. Jyoti Kharka, Registrar, High Court of Sikkim, Gangtok.
7. Mr. Suraj Chettri, Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
8. Mr. Jiwan Kumar Kharka, District & Sessions Judge (Special Division-II) at Gangtok.
9. Mr. Sonam Palden Bhutia, District & Sessions Judge, Gyalshing and District & Sessions Judge, Soreng (In-charge).
10. Mrs. Samita Sharma, District & Sessions Judge, Namchi.
11. Mrs. Sonam Denka Wangdi, District & Sessions Judge, Mangan.
12. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim, Gangtok.
13. Ms. Subarna Rai, Member Secretary, Sikkim State Legal Services Authority, Gangtok.
14. Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Sr. Civil Judge, Gangtok and Chief Judicial Magistrate-cum-Sr. Civil Judge, Pakyong (In-charge).
15. Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum- Sr. Civil Judge, Gyalshing and Chief Judicial Magistrate-cum-Sr. Civil Judge, Soreng (In-charge).

16. Mrs. Bebika Chettri, Chief Judicial Magistrate-cum- Sr. Civil Judge, Namchi, Civil Judge-cum-Judicial Magistrate, Namchi (In-charge) and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (In-charge).
17. Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate, Gangtok, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division (In-charge) and Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division (In-charge).
18. Ms. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Mangan, Chief Judicial Magistrate-cum-Sr. Civil Judge, Mangan (In-charge) and Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division (In-charge).
19. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing and Civil Judge-cum-Judicial Magistrate, Soreng (In-charge).
20. Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division.
21. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division.
22. Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division and Civil Judge-cum-Judicial Magistrate, Soreng (In-charge).
23. Mr. Sayshay Hang Subba, Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division and Civil Judge-cum-Judicial Magistrate, Namchi (In-charge).
24. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Sikkim.
25. The Additional Registrar-cum-P.P.S. to Hon'ble Judge, High Court of Sikkim.
26. The Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
27. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
28. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
29. Advocate General, Government of Sikkim, Gangtok.
30. Additional Advocate General, Government of Sikkim, Gangtok.
31. The Chief Secretary, Government of Sikkim, Gangtok.
32. The Special Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
32. The Additional Secretary, Home Department, Government of Sikkim, Gangtok.
33. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
34. The President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
35. The President, High Court Bar Association, Gangtok.
36. The President, Namchi Bar Association, Namchi.
37. The Deputy Solicitor General of India, Gangtok.
38. The Gazette Section for publication in Government Gazette.
39. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Sikkim.
40. The Additional Registrar-cum-P.P.S. to Hon'ble Judge, High Court of Sikkim.
41. The Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
42. All Section In-charge, High Court of Sikkim, Gangtok.
43. Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
44. Personal file and
45. Guard file.


21.12.2022

**ASSISTANT REGISTRAR
(CONFIDENTIAL)**